

**National scholarship scheme for meritorious students**

2068. SHRI SUSHIL KUMAR GUPTA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government is contemplating setting up a ₹7,200-crore National Scholarship Scheme for meritorious students which will absorb all the existing scholarship schemes under the new PM-Yasasvi (PM Young Achievers Scholarship Award Scheme for Vibrant India); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) and (b) At the end of every Plan Period/Finance Commission Cycle (FCC), all the schemes are required to be reviewed for continuation during next Plan Period/FCC. This Department is contemplating to absorb the Scholarship Schemes for Students belonging to SCs, OBCs, EBCs and DNTs under a newly envisaged, scheme *i.e.* PM-YASASVI.

**DDRS in Gujarat**

†2069. SHRI NARANBHAI J. RATHWA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has implemented Deen Dayal Disabled Rehabilitation Scheme (DDRS) in Gujarat;

(b) if so, the year-wise number of schools and vocational training centres that have been provided with grants under this schemes;

(c) the number of proposals sent by Gujarat for Deen Dayal Disabled Rehabilitation Scheme so far;

(d) the number of such proposals which got approval for administrative and financial aid and the proposal-wise details thereof; and

(e) whether proposal have not been approved, if so, the reason for non-approval of the same?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) Yes, Sir.

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†Original notice of the question was received in Hindi.